

SHRI NATHU RAM AHIRWAR:

Will the Minister of FINANCE be pleased to state :

(a) the number of claims repudiated by the Life Insurance Corporation during the years 1966, 1967 and 1968 ; and

(b) in how many of the above cases, the Life Insurance Corporation had ultimately to pay the claims ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) (a)

<i>Year</i>	<i>Nmber of claims repudiated</i>
1965-66	424
1966-67	369
1967-68	391

(b) Information is being collected and will be laid on the Table of the House.

Price of Super Phosphate by Manufacturers

7107. **SHRI NITRAJ SINGH CHAUDHARY :**
SHRI NATHU RAM AHIRWAR;

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the State-wise f. o. r. price at which Super-phosphate is being supplied by various manufacturers in the country ; and

(b) when Super-phosphate in the by product at Hindustan Zinc Smelter, Udaipur, why its selling price is more than the same product of other manufacturers ?

THE MINISTER OF STATE IN MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) :

(a) The maximum ex-factory price of

superphosphate (16% P2O5) fixed by the Fertilizer Association of India for the quarter ending 30th June, 1969, is as follows :—

I. Factories served by different ports other than Calcutta.

Price in Rs. per metric ton (100 Kg. packing)

(a) Port Factories Rs. 299.78

(b) Inland Factories

from Rs. 302.42 to
Rs. 340.04

II. Factories served by Calcutta port

(a) Port Factories Rs. 320.11

(b) Inland Factories

from Rs. 336.20 to
Rs. 354.87

For packing in 50 kg alkathene-lined jute bags, manufacturers are allowed to charge an extra price of Rs. 12/- per metric tonne. The above prices exclude the excise duty leviable from 1st march, 1969.

(b) Superphosphate as such is not a by product at the Zinc Smelter of the of the Hindustan Zinc Limited. Sulphuric Acid is a by-product which is utilised for manufacture of Single Superphosphate by mixing rock phosphate. Hindustan Zinc Limited have been selling their product in various States of Northern India at an average rate of Rs. 280 per tonne f. o. r. Debari for 100 kg packings, which is less than the price fixed by the Fertilizer Association of India.

Existence of Crude Oil in Bombay High Region

7108. **SHRI P.M. MEHTA :** Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that it has been ologically established that there

are about 600 million tonnes of crude oil in the so-called Bombay high region ;

(b) whether Government have considered to exploit this rich resource of crude oil ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D.R. CHAVAN):

(a) Crude reserves in an area cannot be determined on the basis of geological surveys alone. This can be done only after drilling is undertaken and the presence of oil established.

(b) and (c). The different methods of approach to drilling on the "Bombay High" structure are under consideration. The proposals for collaboration received in this connection are being examined.

**Appointment of a Committee
Re-refining Capacity of
Crude Oil in Assam**

7109. SHRI BISWANARAYAN SHASTRI :
SHRI MOHAMMAD SHERIFF :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that an Expert Committee has been appointed to examine the question of creating an additional refining capacity of crude oil in Assam ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) The Committee consists of the following members :

- (1) Shri B. S. Negi, Member (Exploration), Oil & Natural Gas Commission (Convenor)

- (2) Dr. Hari Narayan, Director, National Geophysical Research Institute.

- (3) Dr. M. G. Krishna, Director, Indian Institute of Petroleum.

- (4) Dr. A. K. Ghosh, Economic Adviser, Railway Board.

- (5) Shri S. D. Bhambri, General Manager, Indian Oil Corpn. (Marketing Divn.)

The Committee will study and report on crude oil resources of Assam, taking into account utilisation by existing refineries and nature and extent of demand for petroleum products in the State, including a study on techno-economic feasibility and comparative economics of establishing a new refinery or expansion of existing refineries and other relevant factors.

The Committee is to submit its report within a period of three months.

Foreign aid On Long Term Basis

7110. SHRI MANGALATUMADAM : Will the Minister of FINANCE be pleased to state :

(a) whether Government have considered the suggestions made by the Public Accounts Committee from time to time on the question of getting foreign aids on long term basis ; and

(b) the steps so far taken to get more non-project aids and on long term basis ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) In bilateral and multilateral discussions, Government have been emphasising the need for aid in non-project form and on long term basis. The position in this respect in recent years is shown in the enclosed statement.